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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/2/2016
NAME OF THE PETITIONER(S) : Shri Manohar K.L. and another
NAME OF THE RESPONDENT(S) : Swadharma Swaraajya Sangha & 13 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
①	V.K. SATHI LAMURATHY	for Respondent 1 Administrator	
②	SRENJK. S. SAIN (For P. SUBBA REDDY)	for R3 to 6	
③	D. Ananda Kusuran	For R 10, 11, 12 & 13 & 14	
4.	D. Jayalakshmi	Counsel	
7.	C. BHARGAVI A.K. Myrany & Anr	For Respondents	

ORDER

Counsel for petitioner present. Counsel representing the Administrator representing R1 present. Counsels for other respondents present. Counsel for petitioner stated that he shall furnish copy of the amended petition to the other side. The matter is adjourned at request for hearing. Put up on 06.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)